



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|---|
| ORDERS | | | | |
| 17 | WP(C)/732/2025 FIXED | M/S SUNSWRANG ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN | GA, ASSAM MR. A SARMA MR. K KALITA MR. K P PATHAK(R-8) MR BHARGAV DAS (R-8) MR. LENTSO MS G SWAMI MR. C PAUL(R-8) SC, TRIBAL AFFAIRS (PLAIN) |

LEAVE NOTE OF ADVOCATES FOR 01/04/2025

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 12-02-2025 | To | 04-04-2025 |
| 2) | MD. H BHUYAN | 11-03-2025 | To | 30-04-2025 |
| 3) | MR I RAFIQUE | 14-03-2025 | To | 04-04-2025 |
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|--|---|--|
| MOTION | | | | |
| 7 | WP(C)/1837/2025 B/O | MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 ORS | MR. M R KHANDAKAR MR. A ROHMAN | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/968/2025 in WP(C)/1837/2025 | MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 OTHERS | MR. M R KHANDAKAR MR. A ROHMAN | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |
| HEARING | | | | |
| 8 | WA/284/2024 CAVT. NO.07352/024, FIXED | NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO | MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA | G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR |
| | WITH I.A.(Civil)/2493/2024 in WA/284/2024 | NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO | MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA | MR. A SANDILYA FOR CAVEATOR |
| 9 | WA/283/2024 CAVT. NO. 07092/024, | NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI | MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA | MR. P MAHANTA MS C DAS FOR CAVEATOR |
| | WITH I.A.(Civil)/2491/2024 in WA/283/2024 | NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI | MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA | MR. P MAHANTA MS C DAS FOR CAVEATOR |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|---------------------|
| MOTION | | | | |
| 12 | WP(C)/1834/2025 B/O | SMTI SANTANA SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR B D DAS MR H K SARMA MR D KALITA MR. H R DAS MR J LOTH | SC, HEALTH AND F W |
| 13 | WP(C)/1840/2025 B/O | SUBHAM KUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS | MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT | DY.S.G.I. |
| 14 | WP(C)/1842/2025 B/O | IRLA NO. 41634806 KRISHAN PAL SINGH Versus THE UNION OF INDIA AND 3 ORS | MR. A R TAHBILDAR | DY.S.G.I. |
| ORDERS | | | | |
| 15 | I.A.(Civil)/3388/2024 IN WP(C) 4095/24 (D/O), B/O in WP(C)/4095/2024 | KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS | MR. T K MISRA MR. P K MUNIR | SC, PWD |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|----------------------------|
| MOTION | | | | |
| 35 | WP(C)/1835/2025 B/O | BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV | SC, G M D A |
| ADMISSION | | | | |
| 36 | WP(C)/6391/2022 FIXED | NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS | MR. P HAZARIKA MR. H S BORAH | SC, WATER RESOURCE |
| | WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022 | THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA, | SC, WATER RESOURCE | MR. P HAZARIKA |
| 37 | WP(C)/6421/2022 | PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS | MR. P HAZARIKA P. BORAH | SC, WATER RESOURCE |
| | WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022 | THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL | SC, WATER RESOURCE | MR. P HAZARIKA P. BORAH |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

MOTION

| | | | |
|----|---|--|---------------|
| 48 | Crl.Rev.P./99/2025 B/O | MD TAUHIDUL ISLAM Versus SEHNAJ SULTANA AND ANR | MR. D P BORAH |
|----|---|--|---------------|

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|---|--|--|
| ORDERS | | | | |
| 19 | I.A.(Civil)/3788/2024 WITH LCR, FIXED in MACApp./353/2021 WITH MACApp./353/2021 WITH CO/13/2022 in MACApp./353/2021 | SMTI CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD A THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. | MR H DAS MR P GOGOI MR. S K GOSWAMI MR H DAS MR. P GOGOI | MR. S K GOSWAMI MR. P GOGOI (R1) MR P GOGOI MR. S K GOSWAMI |
| HEARING | | | | |
| 20 | MACApp./82/2021 WITH LCR, FIXED WITH I.A.(Civil)/1037/2021 in MACApp./82/2021 | NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS. NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS. | MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR | MR. S N KRISHNATRAYA (R1) |

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|------------------------------|----------------------------|
| ADMISSION | | | | |
| 16 | WP(C)/5673/2021 FIXED | BABUL ACHARJEE Versus THE STATE OF ASSAM AND 6 ORS | MR. B BARUAH MR S HUSSAIN | GA, ASSAM SC, N C HILLS |

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| 21) | MR I HASSAN | 01-04-2025 | To | 05-04-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------|---------------------|----------------------------|----------------------------|
|---------------|--------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | | |
|----|--|--|-----------------------------|-----------|
| 47 | I.A.(Cr.)/297/2025 (CONNECTED WITH ITEM NO. 39 IN THE DAILY CAUSE LIST), B/O in AB/203/2025 | FARUK AHMED TALUKDAR ALIAS FARUK AHMOD Versus THE STATE OF ASSAM | MR. A MANNAF MR. A S ALI | PP, ASSAM |
|----|--|--|-----------------------------|-----------|

LEAVE NOTE OF ADVOCATES FOR 01/04/2025

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 12-02-2025 | To | 04-04-2025 |
| 2) | MD. H BHUYAN | 11-03-2025 | To | 30-04-2025 |
| 3) | MR I RAFIQUE | 14-03-2025 | To | 04-04-2025 |
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| 5) | MR. N ISLAM | 24-03-2025 | To | 04-04-2025 |
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| 14) | MR. I HUSSAIN | 28-03-2025 | To | 04-04-2025 |
| 15) | MR. A J SAIKIA | 28-03-2025 | To | 11-04-2025 |
| 16) | MR S KHOUND | 01-04-2025 | To | 01-04-2025 |
| 17) | MD. A SAHAD | 01-04-2025 | To | 03-04-2025 |
| 18) | MR. S SHARMA | 01-04-2025 | To | 03-04-2025 |
| 19) | MR. A K PURKAYASTHA | 01-04-2025 | To | 03-04-2025 |
| 20) | MR J DAS | 01-04-2025 | To | 02-05-2025 |
| 21) | MR I HASSAN | 01-04-2025 | To | 05-04-2025 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|--|
| ADMISSION | | | | |
| 19 | WP(C)/7649/2019 FIXED | NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. Versus THE UNION OF INDIA AND 2 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI | MRS. A GAYAN ASSTT.S.G.I. |
| 20 | WP(C)/5770/2020 B/O | RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS. | MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG | SC, IRRIGATION |
| 21 | WITH WP(C)/5379/2020 | PURNIMA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS | MR. M J BARUAH MS B MAJUMDER MS. M NEOG | SC, AG MR. S K MEDHI (R-5) SC, IRRIGATION SC, FINANCE |
| 22 | WP(C)/5076/2023 FIXED | BHASKAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS | MR. A SARMA MR J P CHAUHAN | GA, ASSAM |
| ORDERS | | | | |
| 23 | Cont.Cas(C)/790/2023 FIXED | FUZAIL AHMED CHOUDHURY Versus JAY SHIVANI, IAS | MS P AGARWAL MR I HASIEB MR. B J DAS | MR. K KONWAR MR S DUTTA |
| 24 | WITH Cont.Cas(C)/791/2023 | FAKAR UDDIN MAZUMDER Versus JAY SHIVANI, IAS | MS P AGARWAL MR I HASIEB MR. B J DAS | MR. K KONWAR MR S DUTTA |
| 25 | WITH Cont.Cas(C)/792/2023 | DEBASISH CHOUDHURY Versus JAY SHIVANI, IAS | MS P AGARWAL MR I HASIEB MR. B J DAS | MR. K KONWAR MR S DUTTA |

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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| 21) | MR I HASSAN | 01-04-2025 | To | 05-04-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

HEARING

| | | | | |
|----|--|--|--|-----------|
| 22 | Crl.Rev.P./251/2012 WITH LCR 8 FILES, FIXED | NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM | MR UJJAL CHOUDHURY, Amicus Curiae MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE | PP, ASSAM |
| 23 | Crl.Rev.P./266/2012 WITH LCR 4 FILES, FIXED | SANJIV BORAH and ANR. Versus THE STATE OF ASSAM | MR.R DUTTA MRS.M BORAH MR.S J SARMA MS.J CHETRY MS.A GOGOI | PP, ASSAM |

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Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 1ST DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

JUDGEMENT

- | | | | | |
|----|--|--|---|----------|
| 1. | CRL.A. 23/2022 (AT 10:30 AM) | RAJU SILLA SANGDO VERSUS THE STATE OF AP | DICKY PANGING D TAMUK DOGE LONA KIRMAR ADO T TAYENG M DOJI | PP OF AP |
| | WITH I.A.(CRL.) 36/2022 IN CRL.A. 23/2022 | YANIA DULOM SANGDO VERSUS THE STATE OF AP AND 3 ORS. | DICKY PANGING D TAMUK DOGE LONA KIRMAR ADO T TAYENG M DOJI | PP OF AP |
| 2. | CRL.A. 14/2024 (AT 10:30 AM) | BHAPO MARPHEW VERSUS THE STATE OF AP | TSHERING YANGZOM BHUTIA | PP OF AP |
| | WITH I.A.(CRL.) 44/2024 IN CRL.A. 14/2024 | YAMCHEN MARPHEW VERSUS THE STATE OF AP | TSHERING YANGZOM BHUTIA | PP OF AP |

ORDERS

- | | | | | |
|----|---|--|-----------------------|--|
| 3. | I.A.(C) 73/2025 (IN REVIEW PETN 2/2025 (AT 02:00 PM) | KALIRAM REGON VERSUS SMTI ANIMA TAYING AND ANR | KEMO LOLLEN S TAYE | DICKY PANGING DAINA TAMUK DOGE LONA KIRMAR ADO MARGE DOJI TOKGE DARIN |
|----|---|--|-----------------------|--|